NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali .
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 121/17 in CP No.44/17	-	For hearing	241/ 242	Erofab Exports Pvt. Ltd., & Others Vs Gartex Insta Apparels Pvt. Ltd., & Others

SL. NAME (IN CAPITAL)			SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
1. 8	AJI. P JOHN SPJ Legal	Adwarde for Rosson	Sent.	

2. RIDHIMA. T

Petitioners

Subtrina

AK LAW CHAMBERS

Counsel for petitioner is present. Counsel for respondent is also present. IA No.121/2017 is taken up today. Heard both sides.

Both sides have filed citations. Both sides are directed to file their written arguments within a week in the Register.

List it for orders on 08.01.2018.

MEMBER (T)

MEMBER (J)